

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**
Under Section 18(1) R/W Section 16(j) of the National Green Tribunal
Act, 2010)
APPEAL NO. 31 OF 2025

IN THE MATTER OF:

AMARJIT SINGH

...APPELLANT

VERSUS

STATE OF PUNJAB & ORS.

..RESPONDENTS

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APPELLANT

THROUGH



NASDEEP CONSULTANTS
ANSHU DAVAR, SPARSH KARNWAL
(D/5297/2019), (D/7354/2020)
ADVOCATES FOR APPELLANT
X-19, HAUZ KHAS, NEW DELHI- 110016
EMAIL: ANSHU@NASDEEP.IN
M:9811402998

DATE: 08.09.2025
PLACE: NEW DELHI

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**
Under Section 18(1) R/W Section 16(j) of the National Green Tribunal
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AFFIDAVIT OF SERVICE

AFFIDAVIT OF SPARSH KARNWAL AGED ABOUT 29 YEARS, S/O SH. RAJNEESH KARNWAL, ENROLMENT NO. D-7354/2020, OFFICE AT X-19, HAUZ KHAS, NEW DELHI-110016.

1. That I am the Counsel for the Appellant in the above-mentioned matter and am competent to swear this affidavit.
2. I say under instructions of the Appellant that he has duly complied with the order dated 05.05.2025 passed by this Hon'ble Tribunal in Appeal No. 31 of 2025.
3. I also say that Appellant has duly filed the Applications for Obtaining Consent to Operate- Water and Consent to Operate – Air. Copies of the said Application forms have been annexed herein as Annexure A-1(Colly).
4. I say that the contents of foregoing paras are true and correct to the best of my knowledge.


DEPONENT



VERIFICATION:

Verified at New Delhi on 08 SEP 2025, that the contents of the above affidavit are true and correct to the best of my knowledge and no part of it is false or incorrect and nothing material has been concealed therefrom.

DEPONENT

Asst. Secy.
I identify the deponent who has
Signed put T.L. In my presence



ATTESTED

**NOTARY PUBLIC
GOVT. OF INDIA**

08 SEP 2025



PUNJAB POLLUTION CONTROL BOARD

Website:- www.ppcb.gov.in

Date: 06-09-2025

Industry Registration ID: G24RPN321540

Registration No.: 29753040

Application Form for Obtaining Consent to Operate-Water
under the provisions of the Water (Prevention & Control of Pollution) Act, 1974.

GREEN CATEGORY INDUSTRY

Particulars of Industry provided by the Applicant

Name of industry	Amarjit Poultry Farm				
Industry Address (Plot No./Village Name/Patwari Halka No.)	Amarjit Poultry Farm Village Raipur, Post Office Takhatgarh, Tehsil Anandpur Sahib District Rupnagar				
City	Raipur				
District	Rupnagar				
Pin Code	140119				
Name(s) of Prop./Partner/Directors	Amarjit Singh				
Correspondence Address	Village Raipur, Post Office Takhatgarh, Tehsil Anandpur Sahib District Rupnagar				
Mobile No.	8427730027				
Email ID.	gurvirmatt007@gmail.com				
Total investment (un-depreciated)(In lakhs)	27.67				
Investment on plant and machinery (In lakhs)	14.3				
Scale	Small				
CTE/CTO-Applied for	CTO(Water)-Fresh				
Fee Details	Payment Mode	Amount	Transaction ID	Date of transaction	Date of verification
	Credit/Debit card	1.0	859655164	2025-09-06 09:35:56.719	-
Category	GREEN				
Type	3033-Poultry, Hatchery and Piggery				
Raw Materials	Raw material(s)	Quantity	Units		
	CHICKS	24500	Nmber/Year		
Products	Product(s)(Name)	Installed Capacity	Units		
	HENS & ROOSTER FEMALE & MALE	24500	Nmber/Year		

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Amarjit Poultry Farm, Village Raipur, Post Office Takhatgarh, Tehsil Anandpur Sahib District Rupnagar, Raipur, Rupnagar, 140119

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Effluent and Disposal Details	Usage	Water consumption kl/day	Waste water generation in KLD	Treatment Details	Disposal	Area of Disposal
	Domestic	0.75	0.2	Septic Tank	Onto Land	Onto Land for Plantation after passing through Septic Tank
	Trade Effluent	NA	NA	NR	NR	NA
	Cooling	0.75		NR	NR	Re- circulation

Emission Control Details	Sources of emission	Fuel			Stack Height		Control Equipm ent	Emissio n Samplin g facility provide d
	Boiler/F urnace	Type	Qty	Unit	Above Ground Level	Above Roof Level	Y/NR	Y/NR
DG Sets (Details)	Capacity of D.G. set(in KVA)	Quantity of Fuel used/to be used (in Lts./day)			Stack Height above ground level(meters))		Canopy/Acoustic Enclosure Provided Y/N(check)	
	160	10			6		Y	

Undertaking

I **Amarjit Singh** Proprietor/Partner/Director of M/s **Amarjit Poultry Farm** hereby undertake as under:

1	The Industry shall inform the Board in case of change of data provided in this simplified form and shall get revised registration. Further, the Industry shall apply for obtaining Consent to Establish / Operate from the PPCB, in event of its graduation from Green to Orange/Red category;
2	There is neither any complaint against the industry regarding generation of any type of pollution nor any objection from the surrounding community. Further, no violation proceedings under the pollution control laws are pending against industry;
3	Information furnished by the Industry in this declaration is accurate and complete and no material information has been concealed by the applicant / project proponent about the actual pollution potential / categorization of the Industry.
4	The industry has gone through the categorization of industries for Green Category as notified by the Board available at the website of the Board, and the industry falls in the Green Category of Industries.
5	The industry has calculated the fee applicable for CTE/CTO(W)/CTO(A) and has submitted the adequate consent fee for the period for which the consent is applied. In case of any difference in the fee required and deposited is observed by the authority, the industry will be bound to deposit the balance fee on demand.
6	The industry has deposited the fee for the period for which consent has been applied and undertakes to deposit the balance fee in case of any difference at a later stage.

Date : 06-09-2025

Place: Raipur

(Name: Amarjit Singh)
Partner/authorized Signatory

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Amarjit Poultry Farm, Village Raipur, Post Office Takhatgarh, Tehsil Anandpur Sahib District Rupnagar, Raipur, Rupnagar, 140119



PUNJAB POLLUTION CONTROL BOARD

Website:- www.ppcb.gov.in

Date: 06-09-2025

Industry Registration ID: G24RPN321540

Registration No.: 29661781

Application Form for Obtaining Consent to Operate-Air
under the provisions of the Air (Prevention & Control of Pollution) Act, 1981.

GREEN CATEGORY INDUSTRY

Particulars of Industry provided by the Applicant

Name of industry	Amarjit Poultry Farm				
Industry Address (Plot No./Village Name/Patwari Halka No.)	Amarjit Poultry Farm Village Raipur, Post Office Takhatgarh, Tehsil Anandpur Sahib District Rupnagar				
City	Raipur				
District	Rupnagar				
Pin Code	140119				
Name(s) of Prop./Partner/Directors	Amarjit Singh				
Correspondence Address	Village Raipur, Post Office Takhatgarh, Tehsil Anandpur Sahib District Rupnagar				
Mobile No.	8427730027				
Email ID.	gurvimatt007@gmail.com				
Total investment (un-depreciated)(In lakhs)	27.67				
Investment on plant and machinery (In lakhs)	14.3				
Scale	Small				
CTE/CTO-Applied for	CTO(Air)-Fresh				
Fee Details	Payment Mode	Amount	Transaction ID	Date of transaction	Date of verification
	Credit/Debit card	1.0	823624920	2025-09-06 09:16:57.312	-
Category	GREEN				
Type	3033-Poultry, Hatchery and Piggery				
Raw Materials	Raw material(s)	Quantity	Units		
	CHICKS	24500	Nmber/Year		
Products	Product(s)(Name)	Installed Capacity	Units		
	HENS & ROOSTER FEMALE & MALE	24500	Nmber/Year		

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